

### District CRZ Committee Bhavnagar Joint inspection report

<b>Subject</b>	<b>District CRZ committee, Bhavnagar joint inspection w.r. to representation made by Shri Neetaben Babubhai Rathod and other people of 9 villages</b>
<b>References of Inspection</b>	<p>(1) Hon'ble NGT, Western Zone, Pune OA no. 57/2021 (WZ) order dated 04/08/2021 (Shri Nileshbhai Babubhai Rathod &amp; Ors. V/s. GPCB &amp; Ors.)</p> <p>(2) Director (Environment), Forest &amp; Environment Dept., Sachivalay, Gandhinagar letter dated 14/07/2021</p> <p>(3) Representation made by Shri Neetaben Babubhai Rathod and other people of 9 villages</p>
<b>Date and time of inspection</b>	<b>22/09/2021 12:30 onwards</b>

- With respect to references mentioned above, Hon'ble Collector and District Magistrate, Bhavnagar has formed a subcommittee to carry out inspection and to submit detailed report of 7 salt pans as mentioned in representation made by Shri Neetaben Babubhai Rathod and other people of 9 villages (which also include 5 salt pans which are mentioned in OA no. 57/2021 (WZ)).
- All the members, invitee members, representative of committee remained present during the visits of salt pans. Rojkam is attached herewith the report.
- The complainer Shri Neetaben Babubhai Rathod and other villagers were contacted during the visit and they also accompanied in visits of salt pans.

A.S.P.

- Collector and District Magistrate, Bhavnagar and Assistant Collector and Sub District Magistrate, Bhavnagar also joined the committee during visits of salt pans.
- To deal with the water logging issues at Bhal area (at 9 villages namely Kala Talav, Narmad, Kheta Khatli, Sanesh, Ganeshgadh, Nava Madhiya, Juna Madhiya, Savainagar, Kardej), under the chairmanship of Assistant Collector and Sub District Magistrate, Bhavnagar, water logging committee is already formed vide order dated 22/09/2020. Executive Engineer, Panchayat Irrigation department, Bhavnagar is Member Secretary of the committee and this committee is functional and regular meetings are conducted. The latest report of the committee is attached.
- Detailed observations of salt pans are briefed below (Sr. no. 1 to 5 are mentioned in the list of Hon'ble NGT matter as well as in the representation made by Shri Neetaben Babubhai Rathod whereas remaining two (Sr. No. 6 & 7) are only mentioned in the representation made by Shri Neetaben Babubhai Rathod.

1	<b>M/s. Saline Salt Pvt. Ltd., Bhavnagar</b>
	<p>This Salt pan falls in villages namely- Juna Vadva and Kardej. This salt pan has already applied for CRZ clearance to Gujarat Coastal Zone Management Authority (GCZMA), Gandhinagar but yet not received CRZ clearance.</p> <p>Representative of unit has submitted land lease orders for land, District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved CZMP maps, M/s. Saline Salt Pvt. Ltd's position details on CRZ maps (prepared by NCSCM, MoEF&amp;CC, Govt. of India). (Details</p>

*A.S.*

	<p>are attached)</p> <p>As per documentation sheet of National Centre for Sustainable Coastal Management (NCSCM), this salt pan site falls within the CRZ 1 B as well as Critical Vulnerable Coastal Area (CVCA) and CRZ II. (Documentation sheet with maps attached)</p> <p>As per documentation sheet prepared by NCSCM, M/s. Saline Salt Pvt. Ltd salt pan site falls within the approved CZMP map no. GJ 92 &amp; 93 (F 43 M 1/SW &amp; F 43 M 1/SE) which are prepared as per CRZ notification 2011.</p> <ul style="list-style-type: none"> <li>➤ During visit, Mangroves are not observed within salt pan area.</li> <li>➤ As per document sheet prepared by NCSCM, Mangroves are not present within salt pan.</li> <li>➤ During visit, no water logging is observed.</li> <li>➤ Unit has prepared earthen bunds (palas) for securing the area of the salt pans but has not carried out any construction.</li> <li>➤ During visit, no any salt manufacturing or other product manufacturing activities are observed.</li> <li>➤ Shri Jaysukh T. Talsania, Manager, M/s. Saline Salt Pvt. Ltd informed that the salt pan will utilize fresh water for domestic purpose from tankers.</li> </ul>
2	<b>M/s. J. H. Salt Pvt. Ltd. , Bhavnagar</b>
	<p>This Salt pan falls in villages namely- Juna Madhiya, Khar no. 1 and Kala Talav. This salt pan has already applied for CRZ clearance to Gujarat Coastal Zone Management Authority (GCZMA), Gandhinagar but yet not received CRZ clearance.</p> <p>Representative of unit has submitted land lease orders for land,</p>

Arjo.

District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved CZMP maps, M/s. J. H. Salt Pvt. Ltd.'s position details on CRZ maps (prepared by NCSCM, MoEF&CC, Govt. of India). (Details are attached)

As per documentation sheet of National Centre for Sustainable Coastal Management (NCSCM), this salt pan site falls within the CRZ 1 B as well as Critical Vulnerable Coastal Area (CVCA) and CRZ III (No Development zone). (Documentation sheet with maps attached)

As per documentation sheet prepared by NCSCM, M/s. J. H. Salt Pvt. Ltd. salt pan site falls within the approved CZMP map no. GJ 92 & 93 (F 43 M 1/SW & F 43 M 1/SE) which are prepared as per CRZ notification 2011.

- During visit, due to rain the project site could not be reached and verified but earthen bunds are visible from the state highway (from @ 200 meter distance of the salt pan site).
- During visit, presence of mangroves, water logging and whether unit has carried out any construction that could not be verified.
- As per document sheet prepared by NCSCM, Mangroves are not present within salt pan.
- Shri Jaysukh T. Talsania, Manager, M/s. J. H. Salt Pvt. Ltd. informed that unit has prepared earthen bunds (palas) for securing the area of the salt pans only and no any salt manufacturing or other product manufacturing activities are

*Amy*

	<p>carried out.</p> <p>➤ He also informed that the salt pan will utilize fresh water for domestic purpose from tankers.</p>
3.	<p><b>M/s. H. A. Salt Pvt. Ltd., Bhavnagar</b></p> <p>This Salt pan falls in villages namely- Juna Vadva, Khar no. 1, Darbari Batho and Dariya. This salt pan has not applied for CRZ clearance to Gujarat Coastal Zone Management Authority (GCZMA), Gandhinagar as they have some issues related to demarcation of CRZ lines.</p> <p>Representative of unit has submitted land lease orders for land, District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved CZMP maps, M/s. H. A. Salt Pvt. Ltd.'s position details on CRZ maps (prepared by Institute of Remote Sensing, Anna University, Chennai). (Details are attached)</p> <p>As per maps prepared by Institute of Remote Sensing, this salt pan site falls within the CRZ 1 A, CRZ 1 B and CRZ III. (Report with maps attached) But as per Approved CZMP maps salt pan site falls within CRZ 1 A, CRZ 1 B and Critical Vulnerable Coastal Area (CVCA). Considering this, unit has approached GUIDE (Gujarat Institute of Desert Ecology) and GUIDE has submitted Ecological Survey and fishery as livelihood option near Bhavnagar, Gujarat, November 2019. Contacted person informed that unit has represented about issues related to which CRZ classifications are applicable to them and after getting it solved they will apply for CRZ clearance permission.</p>

As per maps submitted by salt pan.

	<p>As per document submitted by unit, M/s. H. A. Salt Pvt. Ltd. salt pan site falls within the approved CZMP map no. GJ 93 (F 43 M 1/SE) which are prepared as per CRZ notification 2011.</p> <ul style="list-style-type: none"> <li>➤ During visit, due to rain the project site could not be reached and verified.</li> <li>➤ During visit, presence of mangroves, water logging and whether unit has carried out any construction that could not be verified.</li> <li>➤ Shri Paras Suthar, Manager, M/s. H. A. Salt Pvt. Ltd informed that unit has not made earthen bunds to secure the area of the salt pans and yet no any salt manufacturing or other product manufacturing activities are carried out.</li> <li>➤ He also informed that the salt pan will utilize fresh water for domestic purpose from tankers and salt pan has not carried out any construction.</li> </ul>
4.	<p><b>M/s. Admiral Salt Pvt. Ltd, Bhavnagar</b></p>
	<p>This Salt pan falls in villages namely- Paliyad, Kardej, Savai Nagar and Nava Madhiya. Contacted person informed that this salt pan does not fall into CRZ area as per CRZ notification.</p> <p>Representative of unit has submitted land lease orders for land, District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved CZMP maps, M/s. Admiral Salt Pvt. Ltd's position details on CRZ maps (superimposing the position as per DILR onto approved CZMP maps). (Details are attached)</p> <p>As per map submitted by salt pan (superimposition of salt pan's</p>

ASMG

position on approved CZMP), some portion of salt pan falls within limit of CRZ area. But as the map is not from any authenticated agency (submitted by salt pan only), it is not possible to say that site falls within which CRZ areas (i.e. CRZ I/II/III etc.) (Maps attached) As per document submitted by unit, M/s. Admiral Salt Pvt. Ltd. salt pan site falls within the approved CZMP map no. GJ 92 (F 43 M 1/SW) which are prepared as per CRZ notification 2011.

- During visit, due to rain the project site could not be reached and verified.
- During visit, earthen bunds are visible from some distance.
- During visit, presence of mangroves, water logging and whether unit has carried out any construction that could not be verified.
- Shri Tejpalgiri Goswami, Manager, M/s. Admiral Salt Pvt. Ltd. informed that there are no mangroves present in the area of the salt pans and yet no any salt manufacturing or other product manufacturing activities are carried out.
- He also informed that the salt pan will utilize fresh water for domestic purpose from tankers.

5. **M/s. Shreeram Seabrine Salt Industries, Bhavnagar**

This Salt pan falls in village namely- Nava Madhiya. Contacted person informed that this salt pan does not fall into CRZ area as per CRZ notification.  
Representative of unit has submitted land lease orders for land, District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved

A.S.P.

	<p>CZMP maps, M/s. Shreeram Seabrine Salt Industries' position details on CRZ maps (superimposing the position as per DILR onto approved CZMP maps). (Details are attached)</p> <p>As per map submitted by salt pan (superimposition of salt pan's position on approved CZMP), salt pan does not fall within limit of CRZ area. But the map is not from any authenticated agency (submitted by salt pan only) (Map attached).</p> <p>As per document submitted by unit, M/s. Shreeram Seabrine Salt Industries salt pan site falls within the approved CZMP map no. GJ 92 (F 43 M 1/SW) which are prepared as per CRZ notification 2011.</p> <ul style="list-style-type: none"> <li>➤ During visit, due to rain the project site could not be reached and verified.</li> <li>➤ During visit, presence of mangroves, water logging and whether unit has carried out any construction or earthen bunds that could not be verified.</li> <li>➤ Shri Tejpalgiri Goswami, Manager, M/s. Shreeram Seabrine Salt Industries informed that unit has yet not carried out any salt manufacturing or other product manufacturing activities are carried out.</li> <li>➤ He informed that the salt pan will utilize fresh water for domestic purpose from tankers.</li> </ul>
<b>6.</b>	<b>M/s. Tirthbhoomi Salt Pvt. Ltd., Bhavnagar</b>
	<p>This Salt pan falls in village namely- Narmad. Contacted person informed that this salt pan does not fall into CRZ area as per CRZ notification.</p> <p>Representative of unit has submitted land lease orders for land,</p>

*Amg*

District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved CZMP maps, M/s. Tirthbhoomi Salt Pvt. Ltd.'s position details on CRZ maps (superimposing the position as per DILR onto approved CZMP maps). (Details are attached)

As per map submitted by salt pan (superimposition of salt pan's position on approved CZMP), salt pan does not fall within limit of CRZ area. But the map is not from any authenticated agency (submitted by salt pan only) (Map attached).

As per document submitted by unit, M/s. Tirthbhoomi Salt Pvt. Ltd. salt pan site falls within the approved CZMP map no. GJ 102 (F 43 M 1/NE) which are prepared as per CRZ notification 2011.

- During visit, at the position of salt pan an open land is observed.
- During visit, no construction is found within salt pan and unit has not even prepared earthen bunds (palas) to secure the area of the salt pan.
- During visit, presence of mangroves could not be verified as it was filled with rain water.
- Moreover, no any salt manufacturing or other product manufacturing activities are observed.
- Shri Paras Suthar, Manager, M/s. Tirthbhoomi Salt Pvt. Ltd. informed that the salt pan will utilize fresh water for domestic purpose from tankers.

7

**M/s. Shree Ram Salt Industries, Bhavnagar**

This Salt pan falls in village namely- Narmad. Contacted person

Asm.

informed that this salt pan does not fall into CRZ area as per CRZ notification.

Representative of unit has submitted land lease orders for land, District Inspector Land Records (DILR) sheet (Mapni Sheet) incorporating latitude and longitude details of salt pan, Approved CZMP maps, M/s. Shree Ram Salt Industries' position details on CRZ maps (superimposing the position as per DILR onto approved CZMP maps). (Details are attached)

As per map submitted by salt pan (superimposition of salt pan's position on approved CZMP), it seems that salt pan is very near to CRZ line but does not fall within limit of CRZ area. But the map is not from any authenticated agency (submitted by salt pan only) (Map attached).

As per document submitted by unit, M/s. Shree Ram Salt Industries salt pan site falls within the approved CZMP map no. GJ 102 (F 43 M 1/NE) which are prepared as per CRZ notification 2011.

- During visit, due to rain the project site could not be reached and verified but earthen bunds are visible from some distance.
- During visit, presence of mangroves, water logging and whether unit has carried out any construction that could not be verified.
- During visit, no any construction and no any salt manufacturing or other product manufacturing activities are observed.
- Shri Tejpalgiri Goswami, Manager, M/s. Shree Ram Salt Industries informed that the salt pan will utilize fresh water for

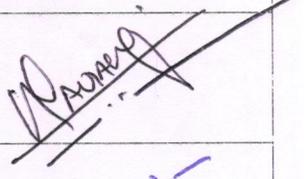
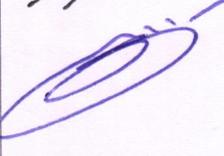
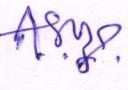
Arjo

domestic purpose from tankers.

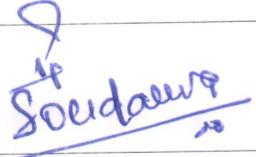
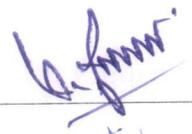
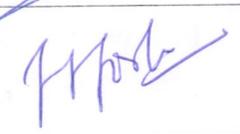
➤ He also informed that there are no mangroves at the salt pan.

During visit, all salt pans are instructed to make sure that no natural flow of water is obstructed in preparation of salt pan bunds. They are also instructed to break down such salt pans if situation of obstruction of natural flow is occurred at any time. Contacted persons of all salt pans have agreed with the same. Representatives of salt pans are instructed to submit notarised undertakings for the same.

Following officials have visited the salt pans.

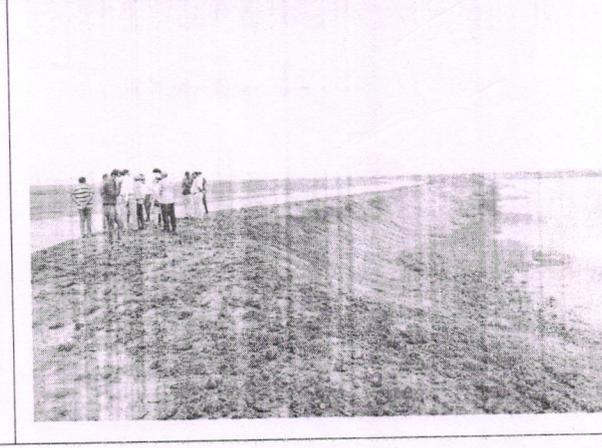
Sr. no.	Name	Designation	Sign
1.	Shri Yogesh Nirgude, IAS	Collector and District Magistrate, Bhavnagar	
2.	Shri Pushpalata, IAS	Assistant Collector and Sub District Magistrate, Bhavnagar	
3.	Shri Dhaval Ravia	City Mamlatdar, Bhavnagar	
4.	Shri M. H. Jaspuriya	Mamlatdar, Bhavnagar (Rural), Bhavnagar	
5.	Shri D. R. Patel	Member Secretary, Bhal Samiti and Executive Engineer, Panchayat Irrigation Dept., Bhavnagar	
6.	Shri A.G.Oza	Member Secretary, Bhavnagar District CRZ committee and Regional officer, GPCB, Bhavnagar	

A.G.Oza

7.	Shri Hiren P. Sondarva	Assistant Port Officer, Gujarat Maritime Board, Bhavnagar	
8.	Shri K.V. Ramani	Assistant Director, Fisheries Department, Bhavnagar	
9.	Shri Harpalsinh B. Gohil	Forester, Forest Department, Bhavnagar	
10.	Shri Mayur Karmata	District Inspector Land Records (DILR)	
11.	Shri J. V. Joshi	Assistant Environment Engineer, RO GPCB, Bhavnagar	



Photographs taken during visit  
(Date: 22/09/2021)



Arif

Item No. 01

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

(By Video Conferencing)

Original Application No. 57/2021(WZ)

Nileshbhai Babubhai Rathod & Ors.

Applicant

Versus

Gujarat Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 04.08.2021

**CORAM: HON'BLE MR. JUSTICE M. SATHYANARAYANAN, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

Applicant: Ms. Shilpa Chohan, Advocate for Applicant

Respondent: Mr. Maulik Nanavati, Advocate R-5

**ORDER**

1. This applicants claim to be marginalized groups, nomadic and communities from nine coastal villages of Bhavnagar Taluka eking out their livelihood as farmers, fishermen, traditional pastoralists (Jat Community dependent upon Kharai Camels), *pagadia* fishermen faced with hardships on account of allotment of Salt Leases by the respondent /authorities. In sum and substance, the grievance expressed by the applicants is that construction of bunds leading to the incremental encroachment upon coastal lands classified as CRZ-IA, CVCA and discharge of effluent in certain rivers.

2. The Learned Counsel appearing for the applicant submitted that environmental and ecological concerns have not been taken note of by the concerned authorities especially by the respondent no.2 while granting leases in favour of private respondents namely respondent no.6 to respondent no.10 and in the event of monsoon, heavy flooding takes place

which also affects the lands owned by the applicant and other persons who are similarly placed.

3. It is also brought to the knowledge of this Court by the Learned Counsel appearing for the applicant that one Sama Siddiq Osman has filed O.A. No. 89/2020(WZ) in respect of lease of salt plant granted to private respondent in the District of Kutch, Gujrat wherein Tribunal vide order dated 11.12.2020 called for factual and action taken report by respondent no.1, 3 and 5.

4. Mr. Mulik Nanavati, Learned Counsel appearing for respondent no.5 accepts notice.

5. In the light of the order dated 11.12.2020 passed in O.A. No. 89/2020, the Tribunal is of the considered view that report as to the factual position and the action taken as to the grievances of the applicants pleaded, should be submitted by respondent nos. 2, 3 and 5. The respondent no.1 shall be the nodal agency for that purpose.

The report may be furnished within two months before NGT by e-mail at [ngt-pune@gov.in](mailto:ngt-pune@gov.in) preferably in the form of searchable PDF/OCR Support PDF (and not in the form of Image PDF).

The applicant is also directed to serve notices and papers upon official respondent nos. 1 to 5 and 11 to 12.

Call on 01.10.2021.

M. Sathyanarayanan, JM

Dr. Arun Kumar Verma, EM

August 04, 2021  
Original Application No. 57/2021(WZ) JG



**S.J.Pandit, IFS Retd.**  
Director (Environment) &  
Additional Secretary

Government of Gujarat **325**  
Forest & Environment Department  
BLOCK NO. 14, 8<sup>TH</sup> FLOOR, SACHIVALAYA  
GANDHINAGAR - 382 010

Ph : (079) 23252660  
Fax : (079) 23252156  
E-mail : direnv@gujarat.gov.in

File No. ENV-10-2019 - 40 -T

Date: 14.07.2021

To,

1. **The District Collector & Chairman,**  
District Level CRZ Committee  
District Collector Office, Opposite Galaxy  
Cinema, Kalanala, Amreli,  
Gujarat - 364001
2. **Regional Officer GPCB & Member Secretary,**  
District Level CRZ Committee  
Gujarat Pollution Control Board  
1616-1617, First Floor, Swastik Complex,  
Near Vir Mokhdaji Circle, Ghogha road,  
Bhavnagar-364001

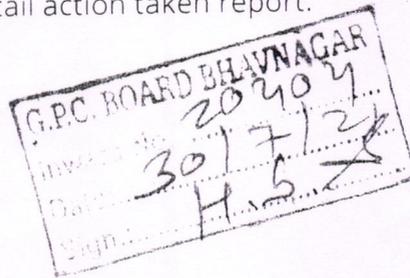
**Sub: Representation by Neetaben Babubhai Rathod & others Village people of 9 villages Narmad Po Sanesh, Ta- and Dist. Bhavnagar.**

Dear Sir,

Please find enclosed herewith a copy of the letter dated 11.06.2021 received from Neetaben Babubhai Rathod & others Village people of 9 villages Narmad Po Sanesh, Ta- and Dist. Bhavnagar about cancellation of illegally allotted 3850 Ha (38.50 SQ KMs) land lease (in CRZ areas and on rivers) for salt pans, to investigate the impacts of illegally established ~100 kms of long bunds destroying creeks, tidal plains, to protect the flood plains of 6 Rivers, to save the people and property from flood/water logging and restore the environment in original condition of 9 villages- Nava Madhiya-Juna Madhiya, Kardej, Kala Talao, Kheta Khatli, Sanes, Paliyad, Devariya, Savainagar and Narmad villages of Taluaka and Dist Bhavnagar.

You are requested to investigate the matter and take necessary suitable action immediately and submit detail action taken report.

Thanking You,



Yours sincerely,

*S.J.P.*  
(S. J. Pandit)

**Back As Stated**

**Copy to,**

- **Shri Neetaben Babubhai Rathod & others Village people of 9 villages Narmad Po Sanesh, Ta- and Dist. Bhavnagar**

*the same letter is already written to Post office 21/7/21*

**Photographs taken during visit  
(Date: 22/09/2021)**



સ્થાન રોજ કામની નીચે સર્વે કામનાર (મી. આર. જીડ) કમીટીના સભ્યો તથા અન્ય આમંત્રિત સભ્યો નીચેની વિગત મુજબના આદર પાન આલે હાજર વચલે હોયે. નામ. (નેશનલ ગ્રીન ટ્રીબ્યુનલ) નાં કેસ નં. ૬૩/૨૦૨૧ (૫૨) ની ૯૯/૦૯/૨૦૨૧ ના હુકમ મુજબ કુરીયાદીથી નિલેશભાઈ બાબુભાઈ શાહોડ તથા નિયામકશ્રી (વચવિરલ), વન અને પર્યાવરણ વિભાગ, સચિવાલય દ્વારા આપે મોકલે આપેલ સુધી નીતાબેન બાબુભાઈ શાહોડ તથા અન્ય ગામના લોકોની રજુઆતને દયાને લઈ (મી. આર. જીડ) કમીટીના સભ્યો આમંત્રિત સભ્યો અને લેખના પ્રતિનિધિઓની સંયુક્ત રીતે દ્વારા રજુઆતવાળા સ્થળે સ્થાન રોજ સ્થળ તપાસ કરવામાં આવેલ હતી. જે અન્યથા સવારે ૩૦ કલાકે માન. કલેક્ટરશ્રી, ભાવનગર લેખજ માન. મદદનીશ કલેક્ટરશ્રી, ભાવનગરની હાજરીમાં તમામ વિભાગોના અધિકારીશ્રીઓએ સ્થળ ઉપર હાજરી આપેલ હતી, જે દરમિયાન માન. કલેક્ટરશ્રી દ્વારા મુખ્ય રજુઆત કરાઈ સુશ્રીનીતાબેન બાબુભાઈ શાહોડને ખોલાની રજુઆત જલાવવાનું કહેતા, કું નીતાબેન શાહોડ દ્વારા જલાવવામાં આવેલ કે, " જિલ્લા વહીવટી તંત્ર દ્વારા ભાલ વિક્તારમાં આવેલ નવા માઠીયા, જુના માઠીયા, કલેજ, ડાળા તળાવ, ખેતા ખાટલ, સનેસ, પાળીયાદ, દેવળીયા, સવાઈનગર અને નમદે જેવા કુલ-૯ ગામોમાં મીઠાના ઉત્પાદન અને કાળવવામાં આવેલ જમ્મન સંદર્ભે જમ્મન માલકો દ્વારા ગેરવ્યાયદેસર પાળાઓ કરવામાં આવેલ છે જેથી ભાલ વિક્તારમાંથી વસાર થતી નદીઓનું પાણી તેના કુદરતી વહેણમાં વધી આવતું નથી, જેથી ઉક્ત નદીઓનું પાણી ઉપર

દર્શાવેલ ગામોની ખેતીલાયક જમીનોમાં લગભગ ૪૫  
 હેક્ટર આ વિસ્તારનાં ખેતરો ઓમાસાની સીઝનમાં  
 પાક લઈ શકતા નથી. જેથી ખેતરોને ખૂબ જ અધિક  
 ગુણવત્તાની લોગવલ પડે છે. આ અવજદારથી શ્રી  
 નદીના મુખ્ય વડેલોની ઓપન્યુ કરાવીને પાણીનો યોગ્ય  
 નિકાલ વાપરે તે અર્થે મૌખિક રજૂઆત કરવામાં આવેલ  
 હતી. આ ઉપરાંત અવજદારથી શ્રી જલાલવામાં આવેલ  
 કે, ઉકત પેકિંગ ઘણાખરા મીઠાના ઉત્પાદકો શ્રી  
 વરતની મંજુરી લેવા વગર માટીના ગેરકાયદેસર પાળા  
 બનાવવામાં આવેલ છે. ઉકત તમામ રજૂઆત માળ.  
 કલેક્ટરથી શ્રી સાંભળીને આ અંગે લગત અધિકારીઓ  
 શ્રી સાંગીક સ્થળ નિવરકાલ કરતાં એવા મનોસ કે,

(1) સલાઈન સોલ્ટ પ્રા.લ.

ગામ : જુના વડવા , કરલેઈ

લેખના શ્રી હાજર રહેલા પ્રતિનીધ : તલસાનીયા

N: ૨૧.૦૧૮૪૮૧ E: ૭૨.૦૮૯૭૬ સમય: ૧૨: ૩૦ મ્હાક

→ અવલોકન:-

- જલાલવાની જમીનની ઉત્તર દિશામાં અન્ય  
 લગ્નધારકોની મંજુરી વગર જમીન ગ.મ. ૬૦૮ ના  
 પાળા આશરે ૪૨૬ મરુ દુર આવેલો અને પૂર્વ  
 દિશામાં લાકડીયા પુલ તરફ વડેલી કાપુભાર નદી  
 નો કિનારો પશ્ચિમ દિશામાં મહેલ પુલથી  
 લાકડીયા પુલ તરફ વડેલી કાપુભાર નદીનો કિનારો,  
 દક્ષિણ દિશામાં સલાઈન સોલ્ટનો પાળો.

વડેલો તંત્ર શ્રી જલાલવામાં આવેલ  
 માવસોર કે શ્રી વરસાદી પાણીનો યોગ્ય વડેલા નિકાલ  
 શ્રી વગર જલાલવા છે. તદ્દર અર્થે પાણી લગાવવાની  
 પ્રજ્ઞ અવલોકનમાં એવા મનોસ નથી.

① - સ્થળ પર મેન્યુઅલ કે અન્ય જલાય વનસ્પતી  
એવા મળેલ નથી, તથા લગ્ન દારૂકો સી. આ. જેડ ની  
પરમશાન લવા માટે ફરિયાદ દાખવાડીની સ્થળાવગ  
મારીની રજુ કરવા જણાવેલ.

- સદર સોલ્ટ વર્ક્સમાં મારીના પાળા બનાવવામાં  
આવેલ છે. કોઈ પણ અલગ પાકું બાંધકામ કરવામાં  
આવેલ નથી.

② ત્યારબાદ કમીટી નાં તમામ મેમ્બરો તથા આમંત્રિત  
સભ્યો રા. રા. લાવનગર - અમદાવાદ નાં નેશનલ હાઈવે  
પર કાનુભાર નદીનાં જુના પુલ પરની મુલાકાત  
લેવામાં આવેલ જેનું અપસાઉન નીચે મુજબનું છે:  
જેના

N: ૨૧. ૮૬૭૯૦૬ E: ૭૧. ૯૭૨૭૩૫ સમય: ૧૩:૧૫ કલાક

- ઉપરવાસમાં લાગે વરસાદના કારણે પાણીની આવક  
એવા મળેલ. જેમાં વરીવરી સંગ્રહ રા. પાણીના નિકાલ  
માટે તૈયાર કરવામાં આવેલ ચેનલમાં પાણીની  
નિકાલ સુવ્યવસ્થાત કામ મળેલ.

હાલ, નેશનલ હાઈવેના નવા પુલનું કામ ચાલુ  
હોવાથી પાણીના વહેણ માટે બનાવવામાં આવેલ  
બેકસ નાનામાં અમુક બેકસ નાનામાં બોદાલની મારો,  
સીમેન્ટ કોકીર નાં રોડા પગોરે અડચણ રા. પાણી  
અરકી-અરકી ની જલુ હોવાથી ઉપરવાસમાં પાણી  
વરવાનો પ્રશ્ન એવા મળેલ છે.

ત્યારબાદ સ્થળાવગ માટે રાજર રા. તમામ  
સભ્યો રા. રા. અમદાવાદ સોલ્ટ પ્રો. લ. ગામ; સપાઈનગર  
નવા માડીયા, પાળીયાદ અને ફરિયાદ ની જમીન નું  
સ્થાન નિરીક્ષણ કરેલ જેનું અપસાઉન નીચે મુજબ છે:

① - હાલ સદર સોલ્ટ વર્ક્સમાં મારીના પાળા  
બનાવવામાં આવેલ છે.

N: ૨૧. ૮૬૪૯૩૪ E: ૭૨. ૦૧૯૩૬૩ સમય: ૧૩:૪૫ કલાક  
— પાંચળા —

② - મુલાકાત સમયે વરસાદ ચાલુ રાખી મીઠાના પાણી ઉપર વાલન સલાવપુ શક્ય ન રાખાયા, સોલર વર્કસનું અવસરિંગ ચર્ચિત નથી.

③ શ્રી રામ સીબાર્દન ગા.લ સમય: ૧૪:૧૫ ક્લોકે ગામ: નવા માઠીયા પાણી જમીન ઉકેત એકેમીટમ સોલર ની જમીન માંસર પસાર કરીને જ્યાંયે રોય તે જમીનનું પલ અવસરિંગ ચર્ચિત શકેલ નથી.

④ કુરીયાદી શરા મે. ડી. કલે. તથા સ્થળ તપાસ માટે આવેલ સભ્યો શરા દેવળીયા - પાળીયાદ શેડ ઉપર આવેલ ડીપ કોલ-વે નાં સ્થળની મુલાકાત લેવા નો આગ્રહ કરતા, જેનું સ્થળ નિરીક્ષણ કરતા નીચે મુજબનું નિરીક્ષણ મેવા મળેલ છે.

- જ્યાં સ્થળ પર નિલાબેન્ટ શેડો તરફથી મે. ડી. કલે. સાડેવની જણાવેલ કે, આ સ્થળ પર અંદાજીત ૪-૫ ફૂટ પાણી, ૧ થી ૧.૫ માસ મુદ્દા સરાઈ રહેતું હોય છે. તલ વર્ષે પાણી સરાવાના કારણે બિ- માનવમૂલ્યુની ઘરના બગવા પામિલ અને ફાલ સ્થળ મુલાકાત દરમિયાન ૨ થી ૨.૫ ફૂટ જેટલું પાણી વરસુ રાખાઈ કુ. નીતાબેન શેડો તરફથી નક્કર ડાંગરી કરવા માટે ઉત્તર રક્ષણ કરવામાં આવેલ.

- ત્યારબાદ મે. કલેક્ટરશ્રીએ સ્થળ પર લગ્ગર રહેલ દેવળીયા ગામના રેવાસીઓને પુછતા સ્થાનિક રેવાસીઓએ આ અંગે જણાવેલ કે, અગાઉ ચર્ચિત વરસાદના પાણી નાળા ઉપરથી પરી ગયેલ અને ગઈકાલ મુદ્દા પાણી સંપૂર્ણ ઉતરી ગયેલ. હાલ તે પાણી એવા મળેલ તે સવારે ઉપર-વાસમાં ચર્ચિત વરસાદના પાણીની અવધક રોય ૬-૧૦ ફાટમાં પાણી ઓસરી જ્યાં તેપુ જણાવવામાં આવેલ. કુલે પાણી સરાવાનો ડાંગરી લગ્ગર રહેલ નથી.

3

(૫) ત્યારબાદ કમીડીના સભ્યો રીરી નર્મદ ગામે  
 કુલપેલ ભાગ ધારક ઓશમ સોલર ઈન્ડસ્ટ્રીઝની  
 મુલાકાત લવામા આવી, જેનું અપલોડિંગ બીએ  
 મુજબનું છે : N: ૨૧.૯૧૭૩૦૩ E: ૭૨.૧૩૯૨૬૪  
 સમય: ૧૬:૦૫ કલાકે

- અગરના પાળા બનાવવામા આવેલ જેની  
 ઉત્તર દિશામા નીરમા કંપનીના દરીયાઈ તરફ  
 નિયંત્રણનો પાળો બેવા મળેલ. ઉત્તર દિશામાં  
 નીરમા કંપનીનાં મીઠું પકવતા અગર બેવામા આવેલ.  
 પશ્ચિમ દિશામા વઘીવઘી તેજ દ્વારા બનાવવામાં  
 આવેલ મેનલ બેવા મળેલ. દક્ષિણ દિશામા સરકારી  
 પાતર તેમજ પાળગી માલકીના વલ-વપરાયેલ  
 ખેતરી બેવા મળેલ.

- સદરુ લાગણી જમાન તેના બાજુથી નીરમા  
 કંપનીની કુલપેલ લાગણી જમાનની વચ્ચે આવેલ છે.  
 હુલ ઓશમ સોલરમાં મીઠાનું ઉત્પાદન થતું બેવા  
 મળેલ નથી.

- દક્ષિણ દીશામા આવેલા માલકીના ખેતરી તેમજ  
 પાતર જમાનમાં નર્મદ તેમજ કાળાતળાવ ગામની સીમનું  
 વચ્ચેથી પાળીનો લશવો બેવા મળેલ જેનો નિકાલ  
 નીરમા કંપની દ્વારા બનાવાયેલ મેનલ મારકુત કરાવી  
 શકવા બાબતે સર્ચ કરી, પાળી લવાવાની કાચા  
 ચિમ્પટ બેવા નિલાબેનું રાઈડ રીરી અન્ય અન્ય  
 બધા જ સભ્યોને સર્ષ જ્વાનો આગ્રહ રાખતો  
 નમામ સભ્યો નર્મદ ગામની બાજુમાં આવેલ જમાનની  
 અન્ય મુલાકાત લવા રવાના થયેલ.

(૬) નર્મદ ગામની સીમમાં મેંજુર થયેલ નીર્ધારૂની  
 સોલર ગ્રા.લ " ખાતે કોઈપણ અન્ય બાંધકામ કરવા  
 નથી તેમજ અન્ય ઉપર કોઈપણ અન્ય પાળા  
 બનાવેલ નથી, આથી સમાલોનો સભ્યો અધી  
 અન્યથી અબજીર દૂરથી અપલોડિંગ કરેલ.  
 સમય: ૧૬: ૩૫ કલાકે

ત્યારબાદ તારે વરસાદ ચાલુ રાખવા અન્ય લગ્ન ધારકો J. H. SOLA ના નિરિક્ષણ તારે રવાના થયેલ.

૭) જી. એચ. સોલ્ટ પા.લ

ગામ: કીનાતખાલ, જુના માઠીયા, પ્યાર નં-૬

N: ૨૧. ૮૫૫૦૫૬ E: ૭૨. ૧૦૭૩૨૨ સમય: ૧૭: ૨૦ કલાક

— ઉક્ત સોલ્ટના પ્રતિનિધિને પુષ્ટતા જમીનની મુરક્કાત કરવા માટે મારીના પાળા બનાવવામાં આવેલ છે.

— વધુમાં તેમણે જણાવેલ કે, મંજુર થયેલ જમીનના પાળાથી ૫૦ મીટર દૂર પાચલોટ કંટ (એનસ) બનાવવામાં આવેલ છે. તેમણે સુ-વ્યવસ્થિત રીતે વરસાદી પાણીની દરીયામાં વ્યક્તિ થાય છે. સમય: ૧૮: ૩૦ કલાક

૮) ત્યારબાદ તારે વરસાદ ચાલુ રહેતા બાકી રહેલ જી. એચ. એ. સોલ્ટ પા.લ નું સ્થળ નિરિક્ષણ તારે જમીનના સ્થળો કોરી કાઠર રીતે પ્રતિનિધિ સદર વાવેલ પુષ્ટતા પ્રતિનિધિ કોરી જણાવેલ કે, સદર જમીનમાં અમારા તરફથી કોઈ પણ અભણું બાંધકામ તેમજ કોઈ પણ બલના મારીના પાળા બનાવવામાં આવેલ નથી.

મુખીનિલાબેન રાઠોડની કોરીયાદ મુજબ મીઠાના અગરો, પાકુ બાંધકામ જેવા મળેલ નથી. સદરું અગરોમાં પણ મીઠાનું કે અન્ય કોઈ વસ્તુનું ઉત્પાદન કરવામાં આવેલું ન હોવાનું જણાઈ આવ્યું છે.

વધુમાં તેમણે સોલ્ટ વર્ડસના લગ્ન ધારકોને CRZ બાબતની અધેશન મારીની રજૂ કરવા જણાવેલ

— પાછળ —

8

8

આમ, અરજદારણી યુક્તિ નિલાબેન રાઈડે રૂાી 333 ફરીયાદમાં દર્શાવાતા અવેલ તમામ સીલર વર્કમાં મુલાકાત લેવામાં આવેલ. અગ્ય કોઈ સીલર વર્કમાં નિરિક્ષણ કરવાનું બાકી ન રહેલું. મુલાકાતની પુર્વ જાહેર કરવામાં આવી.

Purohit

પુરુષોત્તા (I.A.S.)  
Asst. Collector અને  
પ્રોત સુધિકારી, ભાવનગર

ડી.આર.પરો  
Headmaster (વિદ્યાલય.ભાવનગર)

Asst.  
A. G. Oza  
Regional Officer, GPUS  
Bhavnagar.

H. H. Jasparsiya  
Asst. Env. Engineer,  
AO GPCA Bhavnagar

M. H. Jasparsiya  
Mamlatdar ;  
Bhavnagar Rural.

D.A. Rawani  
સીડી મામલતદાર  
ભાવનગર

સી.આ.સી.કે.એમ.કે.  
ડી.ઈ.એ.સી. ભાવનગર

M. J. J.  
સી.ઈ. સુવર્ણભાઈ ભાવનગર

S. S. S.  
Manager & APO.  
GMB - Bhavnagar.

H. H. J.  
(Forster, Bhavnagar)  
H. H. J.